

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 39 of 2014 & IA 122 of 2014

Dated : 26th September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Shree Renuka Sugar Ltd. Appellant(s)

Versus

**Gujarat Energy Transmission
Corporation Ltd. & Ors. Respondent (s)**

**Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Kush Chaturvedi
Mr. Subhranshu Padhi**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran &
Ms. Swapna Seshadri for R-1**

ORDER

Heard the learned counsel for the parties.

Learned counsel for the parties are directed to file their respective written submissions after serving copy thereof on other side.

Post the matter for further hearing on **5th November, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**